

CPN 037199
for orders
fixed from 17.9.99
(urgent circulation)

M.B

OA 201/99 (60) Dated: 17.9.1999

Shri G.S.Walia, counsel
for the applicant.

Issue notice to the
respondents as to why the ^{attempt of court} ~~C.P.~~
~~proceedings~~ should not be initiated against
them. List the case for
orders on 4.10.1999.

J.L.Jain
Member (J)

D.S. Bawejia
Member (A)

NS

(N)

4-10-99

Applicant by Shri G.S.Walia.
Mr. Suresh Kumar appears for
the respondents and wants time to
file reply to C.P.
Finally to hear C.P. on
15-10-99.

D.S. Bawejia
Member (A)

R.G. Vaidya
Member (A)